

1	2	3
4	Development of Khurda- Barunei-Atri -Kaipadara- Odagaon-Buguda as a Tourist Circuit	366.96
	TOTAL	4109.38
<b>2009-10</b>		
1.	Development of Sambalpur- Hirakud- Dhama- Pradhanpat-Khandadhar- Vedavyas- Pitamahal- Khinda- Deogarh- Debrigarh as a Tourist Circuit	616.00
2.	Development of Jajpur-Chandikhola-Olasuni- Gangi-Mahavinayak- Chatia under Destination Development Scheme	338.67
3.	Circuit Tourism Development of Jagatsingpur under Circuit Tourism 2008-09	462.08
4.	Development of Rambha Taratarini- Tampera- Hinjilikatu-Bhanjanagar - Potagarh – Rushikulya River mouth under Destination Development Scheme	431.29
5.	Development of Barabati- Pramahansa- Nemala-Naraj- Charchika-Choudwar- Dhableswara- Maniabandha- Badamba under circuit Development Scheme	496.00
	TOTAL	2344.04
	GRAND TOTAL	8679.97

#### Tourism in North Eastern states

400. SHRI MATILAL SARKAR: Will the Minister of TOURISM be pleased to state:

(a) the names of tourist places in the North Eastern States;

(b) how many of these spots are getting financial aids from the Centre;

(c) whether the Central Government have sanctioned any amount for the places of tourism in Tripura, namely, Trishna, Unakoti, Rudra Sagar, Animal Park of Sepoy Jala, Kamala Sagar, Pilak, Jampui hill and the like, during 2008-09, 2009-2010; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) to (d) North Eastern States are replete with places of tourist interests. Development and promotion of tourism is undertaken primarily by the State Governments/Union Territory Administrations. The Ministry of Tourism, Government of India, extends financial assistance to them for tourism related projects which are identified in consultation and interaction with them, under following schemes.

1. Product/Infrastructure Development of Destinations/Circuits
2. Assistance to Large Revenue Generating Projects
3. Information Technology
4. Fairs/Festival and Events

Project proposals received from the State Governments/Union Territory Administrations that are complete in all respect are examined as per scheme guidelines and are approved on the basis of *inter-se* priority and funds are released subject to availability, under respective head of account.

A statement showing infrastructure projects sanctioned to the State of Tripura during 2008-09 and 2009-10 (till 31.12.2009) is enclosed.

**Statement**

*Infrastructure projects sanctioned to the State during the  
years 2008-2009 and 2009-2010*

(Rs. in lakh)

Sl.No.	Name of the Project	Amount Sanctioned
<b>2008-09</b>		
1.	Destination Development of Dumboor Lake, Tripura	336.17
	TOTAL	336.17
<b>2009-10</b>		
1.	Development of Tourist Destination Khowai, Tripura	430.53
2.	Development of Tourist Circuit Dhalei- North, Tripura	661.18
3.	Development of Tourist Destination Amarpur-Tripura	417.87
4.	Development of Tourist Circuit West- South, Tripura 2008-09	379.50
	TOTAL	1889.08
	GRAND TOTAL	2225.25

**Urban transport**

401. DR. T. SUBBARAMI REDDY:  
MS. MABEL REBELLO:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether centre has decided to undertake a demonstration project involving huge capacity building programme for urban transport in select cities from January next;

(b) whether these are World Bank-UNDP, GEF assisted sustainable urban transport projects;